

(e) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL): (a) Yes, Sir.

(b) No, Sir.

(c) Yes, Sir. The officials might be inconvenienced in disposal of official work.

(d) Yes, Sir. There is a proposal for vertical extension of the present Head Post Office building.

(e) Does not arise.

Merger of Editorial Staff of collected works of Mahatma Gandhi with CIS

9878. **SHRI R. N. RAKESH:** Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the date when the UPSC approved the merger of the editorial staff of Collected Works of Mahatma Gandhi with their counterparts of Central Information Service in the Ministry and when the merger actually took place;

(b) whether there was a delay on the part of the authorities of the Ministry in effecting the said merger, thereby made deliberate delay the denying the seniority to the editorial staff of the Collected Works of Mahatma Gandhi from the date their incursion into the CIS by the UPSC was approved; and

(c) the steps taken or being taken to restore the seniority of the Editorial staff of the Collected Works of Mahatma Gandhi as approved by the UPSC?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN):

(a) and (b) The Union Public Service Commission agreed on 23-8-1976 to the proposal of the Ministry of Information and Broadcasting for the merger with the Central Information Service of the Edi-

torial Staff of Collected Works of Mahatma Gandhi only after the screening of the officers concerned had been completed and the posts in question were included in the relevant Schedule by an amendment to the Central Information Service Rules.

The screening of the officers was completed by the Commission on 11-5-77 and the CIS Rules could be amended in consultation with all concerned and brought into force with effect from 3rd June, 1978. The screened officers were, therefore, formally appointed to CIS w.e.f. 3rd June, 1978. With the concurrence of the Commission, the absorbed officers from the CWMG were placed en-bloc below the last officers of CIS in the relevant grade as on 3-6-1978.

It would thus be seen that there was no deliberate delay in the Ministry in either effecting the merger or in fixing seniority of the merged officers.

(c) Does not arise.

Distribution of Energy produced in Lower Lagyap Hydel Project

9879. **SHRI KAMLA MISHRA MADHUKAR:** Will the Minister of ENERGY be pleased to state :

(a) how much portion of energy generated from 4 × 248 KW DG sets in lower Lagyap Hydel Project was given to private contractors/other agencies during 1981-82;

(b) rate per KWH charged from them;

(c) is it a fact that there is a great variation in the generation cost and energy sold to the private and other agencies; and

(d) if so, how the deficit in generation cost and selling rate is met?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI CHANDRA SHEKHAR SINGH): (a) to (d) The information is being collected and will be laid on the Table of the House.